

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 19
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and EMAAR MGF Land Ltd.

.... Applicant/petitioners

Order under Section 230-232

Order delivered on 21.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Sudipto Sarkar, Sr. Adv. with Mr. Amar Gupta, Mr. Divyam Agarwal, Mr. Gaurav Arora and Mr. Ashish Joshi, Adv.

Dr. U.K. Chaudhary, Sr. Adv. with Mr. Gaurav Mitra, Ms. Manisha Chaudhary, Adv. with Mr. Pratham Soni, CS

ORDER

List this matter for hearing on **16.09.2020** and **17.09.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

21.08.2020
Ritu Sharma